

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**SPECIAL CIVIL APPLICATION NO. 8109 of 2013**

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SPUNPIPE & CONSTRUCTION COMPANY (BARODA) PRIVATE LIMITED &

1....Petitioner(s)

Versus

STATE OF GUJARAT - THROUGH EXECUTIVE ENGINEER &

2....Respondent(s)

=====

Appearance:

MR BS PATEL, ADVOCATE for the Petitioner(s) No. 1 - 2

Ms Megha Chitaliya, Asstt. GOVERNMENT PLEADER for the Respondent(s)

No. 1

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CORAM: HONOURABLE MR.JUSTICE G.B.SHAH

Date : 13/06/2013

ORAL ORDER

Issue Notice to the respondent No.1. Learned AGP Ms. Megha Chitaliya waives service of notice on behalf of respondent No.1. Learned Advocate for the petitioners has submitted that respondents No.2 and 3 are former parties and no Notice is required to be issued. Hence this matter is fixed for final hearing on 01.07.2013.

[G. B. SHAH, J.]

msh



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**THE HIGH COURT
OF GUJARAT**

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